						Annexur	e-1									
		Name of the	e corporate de	ebtor: Balaji Fiber R	einforce Privat	te Limited ; Date of com	mencement of	iquidation	:16.02.202	4.; List of stakel	holders as o	n: 16.04.20)24			
						List of secured final	ncial creditors									
SI. No.	Name of Creditor		Details of claim received		Detail of Claim admitted							Amount	1			
			Date of		Amount of		Amt. covered	•		Amount covered by	% share in total amount of claims	Amount of contingen	of any mutual dues, that may be	Amount of claim	Amount of claim under verificatio	Remarks
			receipt	amount claimed	admitted		interest	(Yes/No)		guarantee	admitted	claim	set off	rejected	n	if any
1	Union Bank of India		11.03.2024	31,12,12,875	19,51,12,875	Financial Assistance by	31,12,12,875	Partially No	As per	31,12,12,875	32.25	NIL	0	C	0	Note -1
2	SIDBI			1,94,56,162		 }	1,94,56,162		Note-1	1,94,56,162		NIL	0	0		0
3	Mantena Infrasol Pvt Ltd		12.03.2024	2,81,31,477	2,81,31,477	Credit Facilities	2,81,31,477	Yes		2,81,31,477	4.65	NIL	0	C	0	
Note-1 Lin	ion Bank of India who has opte	d for not to reli	nauich its seci	urity interest in land	and huilding v	where it nossess exclusive	e charge and ac	cordingly t	he claim an	nount to the ext	ent of eyne	cted realiza	tion is redu	-ed		
	Details of Security Interest	la for flot to fell	inquisir its sec	l l l l l l l l l l l l l l l l l l l	and banding v	Where to possess exclusive		corambiy ti	The claim an		Спсогсирс	Cica realiza	tion is read	cu.		
	Union Bank Of India													I		
SIDBI		Residual Charge on all the immovable and movable assets including current assets														
Ma	antena Infrasol Pvt Ltd.	Second charge	on:	of Mr. Nilesh S Pate		oany arda – Bhadarva Road, Po	oicha (Khandi), T	āl- Savli, D	ist- Vadoda	aran Owned by (Company					